

**Application Form for obtaining information
Government of India
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare**

Application of seeking information under Right to information Act, 2005

PART-I

1. Name of the Applicant:
2. Gender: Male/Female:
3. Father's /Mother's Full Name:
4. Address for Correspondence(with pin code):
5. Telephone /Mobile No.:
6. Email Id(if any):

PART-II

- i. Specify the particulars of the information sought for in a separate sheet.
- ii. Whether the information sought for is required to be supplied
 - a. In printed form
 - b. In diskette or floppy
- iii. Whether inspection of records also sought.
- iv. Whether application fee Rs 10/-(Rupees ten only) paid and if so, please specify mode of payment (Cash/Demand Draft/Indian Postal Order payable to "**Sr. Accounts Officer Food Safety and Standards Authority of India(FSSAI),payable at New Delhi**")
 - a. Please give details of the demand draft/Banker's cheque/Indian Postal order enclosed

(No fee is required to be paid of the requester belongs to "below poverty line "category for which proof should be furnished).

Declaration of the Applicant.

- a. I am a bonafide citizen of India and owe allegiance to the sovereignty, unity and integrity of India and have not voluntarily acquired the citizenship of another country.

Place:

Date:

(Signature of the Applicant)